

projects are likely to be sanctioned; and

(d) the names and locations of projects which are likely to be included in this plan period?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON): (a) to (d) Since 1979—80, a Centrally Sponsored Scheme of Integrated Development of Small and Medium Towns (IDSMT) is in operation in the various States and UTs including State of Uttar Pradesh. As on 31st March, 1993 no IDSMT project proposal was from Uttar Pradesh pending with the Central Government.

During the financial year 1991—92 Schemes under IDSMT have been sanctioned in 7 towns of Uttar Pradesh and Central assistance of Rs. 135.00 lakhs was released to the Government of Uttar Pradesh. During the year 1992—93, no project proposals under IDSMT were received from the Government of Uttar Pradesh. Details of yearwise expenditure under the IDSMT Scheme are not maintained by the Central Government. Government of Uttar Pradesh have reported the cumulative expenditure of Rs. 17.30 crores (up to 31.12.92) in respect of schemes sanctioned under IDSMT from the year 1979—80 onwards. XYZ

During the Eighth Five Year Plan urbanisation strategy Priority list of towns and project proposals have not been received from the State Government as envisaged under the revised guidelines.

[English]

Encroachment Near Bus Stops

626. SHRI VISHWESHWAR BHAGAR: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of kiosks allotted near the bus stops in Delhi;

(b) the space men for the bus stops, unauthorised occupied by the allottees of these kiosks; and

(c) the steps the Government have taken to dislodge them from Government land meant for the shelter of bus users?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCE (SHRI P. K. THUNGON): (a) Delhi Development Authority have reported that they have allotted 52 kiosks near bus stops in Delhi. Delhi Cantt. Board has reported that 7 kiosks have been allotted near bus stops in Delhi Cantt. area. New Delhi Municipal Committee has reported that there are 212 number of kiosks in the area falling under their jurisdiction. A large number of kiosks are in the vicinity of bus stops. Information in respect of MCD is being collected.

(b) D. D. A. has informed that allottees have unauthorisedly occupied space near kiosks. Information from M. C. D. is being collected.

(c) DDA has reported that show—cause notices under terms and conditions of allotment have been issued and thereby process of cancellation has been initiated.

Identification of Villages Under Rajiv Gandhi National Drinking Water Mission

627. SHRI BOLLA BULLI RAMAIAH: DR. D. VENDATESWARA RAO:

Will the PRIME MINISTER be pleased to state:

(a) whether under Rajiv Gandhi National Drinking Water Mission, 55 mini mission districts were identified and taken up for implemen-